IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR

CP 43/2002 (OA 233/99)

DATE OF ORDER: 19.12.2002

Ajab Singh aged about 63 years son of Shri Bhure Singh, resident of C/o Shri Ram Kishore Sharma, Green Park, Gudha Katla Road, Behind Sant Ki Chakki, Bandi Kui.

....Applicant

VERSUS

- 1. Shri V.D. Gupta, General Manager, Western Railway, Churchgate, Mumbai.
- 2. Shri R.K. Meena, Sr. Divisional Railway Manager, Western Railway, Jaipur.

.... Respondents.

Mr. Vinod Goyal, Counsel for the applicant. Mr. S.S. Hassan, Counsel for the respondents.

CORAM

Hon'ble Mr. H.O. Gupta, Member (Administrative) Hon'ble Mr. M.L. Chauhan, Member (Judicial)

ORDER (ORAL)

This Contempt Petition has been filed for alleged wilful disobedience of the order of the Tribunal dated 14.12.2001 in OA No. 233/99.

2. Notices were issued and reply has been filed. From the additional affadavit filed by the respondent contemners, it is seen that the order of the Tribunal has been complied with. The learned counsel for the applicant, who is present in the court, confirmed that the order of the Tribunal has been complied with. In the circumstances, this Contempt Peition is dismissed. Noticees are discharged.

M.L. CHAUHAN)

MEMBER (J)

(H.O. GUPTA)

MEMBER (A)